

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT – 2

ITEM No.02-IA/1075(AHM)2024
ITEM No.03-IA/1129(AHM)2024
in
CP(IB) 732 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Canara Bank

.....Applicant

V/s

Ashapura Garments Ltd

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Arjun Sheth, Adv, a.w. Mr. Vishwash Shah, Adv.

For the Respondent

:

ORDER

IA/1075(AHM)2024

This application is filed by the Liquidator for placing on record the revised list of the stakeholders. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1075(AHM)2024** stands disposed of.

IA/1129(AHM)2024

This application is filed by the Liquidator for placing on record the 3rd progress report for the period of 01.04.2024 to 30.04.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1129(AHM)2024** stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)